I. 27 87 87 105

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

(strike out whichever is not applicable)

Independent candidate.

Names

Dependent |

Sl. No.

2.

Affidavit to be Furnished by the candidate alongwith Numination Paper Before the Returning Officer

The financial year for which the last

Income-tax return has

2010-11

2010-11

been filed

Total income

shown in income

Tax Return (in

For election to(name of the House)

32 years, resident of Bharrogary W. Chambertion full postal address), is carnidate at the above

Ranjan Singhandauch strutte of Son Navayan Prasad Singh

(1) I am a candidate set up by __ J D · U '______(name of the political party) / am contesting as an

Permanent

(PAN)

Raman Singh AVIPS8762Q

Account Number

AGRPD 2021A

SL.	Offence	Description
No.	1.2,11.23.02	1000 10
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	ANTO TAX TO THE STATE OF THE ST
4. Ca	Ses in which I have been convicted by a court of The details of cases, Sections of the Act and description of the offence for which convicted:	law(other those referred to in Form 26):
(b)	Name of the Court(s). Case No. and	

(5) That I give height below the details of the assets (movable and is amovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Sp	ouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	1,48,354=00] 2	,94,641=10			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1,32,005 =00 SBI Bihar : Bidhan Solha R A/c No - 20015881535	SBI,Bagha 2028=08	*		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	91,096 =000 LIC & Sahara				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	NA		lesioni el su menti les 1	Tar ma	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpeo R, 7,34,000 000 Bolero, 6,00,000 Tractor - 4,25,000 000				
(vič	The state of the s	TO CO AND R	old 100 gm 1,92,000 = 01 ilver 50 gm			

M. (2)	
(vill Any other assets such as value of	
Claims/interest	
(ix, Gross Total value	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	24 Acres Bhairagang Pathkhadi	34.70 D. Sekti Bharogary	311		
	Area (Total measurement in acres)	6,50,000 = 00	R. 10,00,000	e		
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase	940				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	3.5 D Dumwalia 1,00,000=0	0		-	
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					A
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase		-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value		-			
(iii	(including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	V lether inherited property (* es or NO)		T	T		T
	Description of purchase in case of seri activitied property					-
	C vst of property (in case of prechase) at the time of prechase		10-			
	Any Investment on the property by way of development, construction etc.					
100	Approximate Current market		100			
iv)	apartments,) -Location(s) - Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)		0		7	
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property		2 7			
	Cost of property (in case of purchase) at the time of purchase	7.00				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
)	Others (such as interest in property)					
i)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	9,38,683	=00			
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan		v			

	A-ty other liability					
	Grand total of liabilities	11, 18, 68	3=00		-	
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues	_		-		
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues	1				
	Any other dues			-		
-	Grand total of all Govt. dues	-	-		-	-

(7) Details of profession or occupation:

a. Selr. Agriculture

b. Spouse Business Agriculture

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Spnt/Kum. Prof.hat Ranjan Singh
2.	Full postal address	
3.	Number and Name of the constituency and state	Bhairgany, West Champaran 04 Bagha, Bihar
	Name of the Political party which set up the candidate (otherwise write 'Independent')	丁. 野. 山
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

		art (s) have taken cognizar			_	NA	0.00.00.00.00.00		*
3.0	P4N of				a. for which la		1.15	Harring Steam	
-	(a)	Candidat AVIPS 816	20	-		come Tax Retu	rn filed	20	9,000=00
	-	Sponse: AGRPD 202			5	010 - 11 -			0,000 = 00
	-	Dependents	Towns and the	09/00/04				-	
6.			of Assets and		_				-
	-	Description	Self	Spou	ise	Dependent-I	Depende	nt-II	Dependent-III
۸.		Moveable Asset (Total value)	Carf Tractor 17,59,000 :00						A
В.		Immovable Asset	100						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)				4:		-	4. 6 (1)
	(H)	Approximate Current Market Price of Asset (Total Value)		22					
7		Liabilities							79"
		(i) Government dues (Total)							
		(ii) Loans from Bank, Financial Institutions and others (Total)	11,18,683+01						
8.	((ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educat	tion w	ith f	full form of the	certificat	e/ dip	loma/ degree

VERIFICATION
I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that: (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.
Verified at Despho this the 10th day of Jan 2012

DEPONENT